GOVERNMENT OF INDIA<br>MINISTRY OF DEFENCE<br>DEPARTMENT OF EX-SERVICEMEN WELFARE<br>LOK SABHA<br>UNSTARRED QUESTION NO. 4905<br>TO BE ANSWERED ON $1^{\text {ST }}$ APRIL, 2022

## RAJYA AND ZILA SAINIK BOARDS

4905. SHRI RAJA AMARESHWARA NAIK:

DR. JAYANTA KUMAR ROY:
SHRIMATI SANGEETA KUMARI SINGH DEO:
SHRI VINOD KUMAR SONKAR:
Will the Minister of Defence be pleased to state:
(a) the details of the Rajya and Zila Sainik Boards functioning in the country, State/UT-wise;
(b) whether the Boards implement various schemes/ programmes for welfare of ex-servicemen;
(c) if so, the details thereof including progress made and funds spent under these schemes during the last three years, State-wise;
(d) whether the Government has reviewed the performance of these Boards and if so, the details and the outcome thereof; and
(e) the other steps being taken by the Government to improve the functioning of these Boards?

## A N S W ER

MINISTER OF STATE
(SHRI AJAY BHATT) IN THE MINISTRY OF DEFENCE
(a): There are 34 Rajya Sainik Boards and 403 Zila Sainik Boards functioning across the country and the details are at Annexure-I.
(b) \& (c): Kendriya Sainik Board (KSB) which is an attached office of Ministry of Defence runs various welfare schemes for ex-servicemen with the help of Rajya Sainik Boards. To avail the benefits of welfare schemes of KSB, the beneficiaries apply online on the website of KSB. The applications are scrutinized and verified by respective Rajya Sainik Boards/Zila Sainik Board. After approval, KSB credits the amount directly into the bank accounts of the beneficiaries. The details of State wise funds spent during last three years is at Annexure-II.
(d): The Rajya Sainik Boards and Zila Sainik Boards function under the administrative control of State Government. Performance of the Rajya Sainik Boards and Zila Sainik Boards is reviewed by concerned State Governments.
(e): Not applicable in view of the reply to point (d) above.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4905 FOR ANSWER ON 01.04.2022 REGARDING 'RAJYA AND ZILA SAINK BOARDS'.

Details of Rajya Sainik Boards and Zila Sainik Boards

| SI No. | RajyaSainik Boards in States/ UTs | No. of ZilaSainik Boards |
| :---: | :---: | :---: |
| 1 | Andhra Pradesh | 13 |
| 2 | Arunachal Pradesh | 0 |
| 3 | Assam | 19 |
| 4 | Bihar | 9 |
| 5 | Chhattisgarh | 10 |
| 6 | Goa | 0 |
| 7 | Gujarat | 9 |
| 8 | Haryana | 20 |
| 9 | Himachal Pradesh | 10 |
| 10 | Jharkhand | 6 |
| 11 | Karnataka | 13 |
| 12 | Kerala | 14 |
| 13 | Madhya Pradesh | 24 |
| 14 | Maharashtra | 33 |
| 15 | Manipur | 2 |
| 16 | Meghalaya | 2 |
| 17 | Mizoram | 4 |
| 18 | Nagaland | 5 |
| 19 | Odisha | 8 |
| 20 | Punjab | 22 |
| 21 | Rajasthan | 24 |
| 22 | Sikkim | 3 |
| 23 | Tamil Nadu | 27 |
| 24 | Tripura | 0 |
| 25 | Telangana | 10 |
| 26 | Uttrakhand | 14 |
| 27 | Uttar Pradesh | 74 |
| 28 | West Bengal | 13 |
| Union Territory |  |  |
| 29 | Chandigarh | 0 |
| 30 | Delhi | 0 |
| 31 | Puducherry | 0 |
| 32 | Jammu and Kashmir | 13 |
| 33 | Ladhak | 2 |
| 34 | Andaman and Nicobar | 0 |
| Total | 34 | 403 |

ANNEXURE-II REFERRED TO IN REPLY TO PART (b) \& (c) OF LOK SABHA UNSTARRED QUESTION NO. 4905 FOR ANSWER ON 01.04.2022 REGARDING 'RAJYA AND ZILA SAINK BOARDS'.
(Amount in Rs Lakhs)

| S. | STATE / UTs | 2018-19 | 2019-20 | 2020-21 |
| :---: | :---: | :---: | :---: | :---: |
| 1 | Andhra Pradesh | 229.58 | 321.67 | 593.76 |
| 2 | Arunachal | 0.00 | 0.00 | 0.00 |
| 3 | Assam | 109.18 | 116.97 | 176.56 |
| 4 | Bihar | 6.38 | 12.26 | 68.48 |
| 5 | Chhatisgarh | 61.29 | 8.90 | 8.36 |
| 6 | Delhi | 23.87 | 42.82 | 93.54 |
| 7 | Goa | 1.48 | 1.82 | 3.00 |
| 8 | Gujarat | 27.48 | 70.49 | 106.84 |
| 9 | Haryana | 233.72 | 130.29 | 335.32 |
| 10 | Himachal Pradesh | 142.12 | 203.14 | 330.24 |
| 11 | J\&K (UT) | 197.70 | 459.45 | 544.62 |
| 12 | Jharakhand | 17.47 | 11.00 | 37.02 |
| 13 | Karnataka | 424.41 | 349.92 | 475.62 |
| 14 | Kerala | 466.56 | 1476.44 | 1481.55 |
| 15 | Madhya Pradesh | 38.28 | 73.84 | 144.56 |
| 16 | Maharashtra | 594.52 | 1117.63 | 2321.22 |
| 17 | Manipur | 0.00 | 0.00 | 3.40 |
| 18 | Meghalaya | 2.24 | 1.89 | 5.30 |
| 19 | Mizoram | 0.05 | 0.00 | 25.58 |
| 20 | Nagaland | 3.98 | 6.60 | 8.66 |
| 21 | Orissa | 111.78 | 134.07 | 139.04 |
| 22 | Punjab | 305.90 | 995.22 | 1748.84 |
| 23 | Rajasthan | 507.78 | 864.04 | 1218.75 |
| 24 | Sikkim | 0.00 | 0.00 | 3.48 |
| 25 | Tamil Nadu | 346.26 | 857.74 | 515.26 |
| 26 | Telangana | 115.02 | 251.02 | 225.30 |
| 27 | Tripura | 8.96 | 1.72 | 4.92 |
| 28 | Uttar Pradesh | 130.93 | 248.24 | 369.02 |
| 29 | Uttarakhand | 92.88 | 350.93 | 625.27 |
| 30 | West Bengal | 48.72 | 71.80 | 244.74 |
| 31 | A \& N Islands(UT) | 0.00 | 0.00 | 0.00 |
| 32 | Chandigarh(UT) | 9.05 | 4.00 | 6.38 |
| 33 | Pondicherry(UT) | 0.00 | 5.50 | 14.30 |
| 34 | Ladakh (UT) | 0.00 | 0.00 | 7.68 |
|  | TOTAL | 4257.59 | 8189.39 | 11886.60 |

